

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2408
(TO BE ANSWERED ON THE 8th August 2018)

SURCHARGE ON FLIGHT OPERATIONS DURING PEAK HOURS

2408. SHRI K.R. ARJUNAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that Government is mulling over a proposal to impose surcharge on airlines for operating flights during peak hours to enhance airport capacity and to avoid flight delays;
- (b) whether it is also a fact that currently the landing fees paid by airlines are determined by the weight of an aircraft and do not vary according to the time of the day;
- (c) whether it is also a fact that there is a large window of non-peak hours that Government is persuading airlines to consider; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a): No, Sir. No such proposal is under consideration in the Ministry of Civil Aviation.
- (b) Yes, Sir. Landing charges are levied based on the weight of the aircraft irrespective of the time of the day.
- (c) & (d): At major airports, there is no such large window of non-peak hours. Moreover, the airlines are free to plan their flight schedule on a specific route/city based on the traffic demand and commercial viability.
